

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LODESTONE HEALTHCARE PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	LODESTONE HEALTHCARE PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	19/02/2023
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Karnataka
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U86201KA2023PTC170721
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	#1, JA Complex, Melukote Road, Dananagar, Tumkur, Karnataka, India, 572101
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 06, 2024
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/IPA-001/IP-P00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru- 560004, Karnataka, India E-mail Id: sri@gurujana.com Phone: 080 4220 2020
8. LAST DATE FOR SUBMISSION OF CLAIMS	January 05, 2025

Notice is hereby given that Lodestone Healthcare Private Limited has commenced voluntary liquidation on December 06, 2024.

The stakeholders of Lodestone Healthcare Private Limited are hereby called upon to submit a proof of their claims, on or before January 05, 2025, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



Date: 06-12-2024

Srilakshmi Purushotham (Liquidator)

Place: Bengaluru

IBBI Regn No.: IBBI/IPA-001/IP-P00951/2017-2018/11571